

from such investments, the UTI also provides direct assistance to the corporate sector by way of term loans, deposits etc. Such direct assistance given by the UTI to the corporate sector in Rajasthan amounted to Rs. 53.88 crores during 1988-89.

(c) In view of UTI's investments in shares etc. through the Stock Exchanges referred to in part (b) above, the question does not arise.

(d) The question does not arise in view of reply to (c) above.

[English] 187 Government Service

Instructions regarding filing of Appeals in Service Matters

2680. SHRI NIRMAL KANTI CHATTERJEE: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government have issued instructions/guidelines that Ministries/Departments of Government of India, autonomous bodies should not go in for appeals in service matters; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) No, Sir. However, all the Ministries and Departments of Government of India have been requested to ensure that appeals are filed only in those matters which require authoritative pronouncements of the Supreme Court on matters of law or questions of general importance.

[Translation] 187

Setting up of Steel Plants in Madhya Pradesh and Bihar

2681. SHRI TEJ NARAYAN SINGH:

SHRI DEVENDRA PRA-SAD YADAV:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Steel Authority of India Ltd. proposes to set up more steel plants in Madhya Pradesh and Bihar; and

(b) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) There are no such proposals under consideration.

(b) Does not arise.

188 Akashvani
AIR/Doordarshan Centres in Country

2682. SHRI HARI KEWAL PRASAD:

SHRIMATI VASUNDHARA RAJE:

SHRI RAMESH CHENNI-THALA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of Doordarshan centres and radio stations functioning in the country at present;

(b) the details of new centres proposed to be opened during the current financial year;

(c) whether Government propose to give priority to backward areas of the country in regard thereto; and

(d) if so, the basis thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) There are 100 Akashvani Kendras, 520 TV Transmission Centres, 4 Second Channel Transmitters and 19 TV Programme Production Centres functioning in the country at present.

(b) The details are given in the statement below.

(c) and (d) The coverage of backward and rural areas is given due priority in the expansion plans of Akashvani and Doordarshan.